

Minutes of the Pre-bid Meeting

An open tender for the <u>captioned work</u> was floated on November 14, 2025. As per the Schedule of Tender, the Pre-bid meeting was held on December 08, 2025 at 11.30 AM in Premises Department, 5th floor Fort, Mumbai.

(a) A list of Bank's Officials who attended the offline meeting:

1.	Shri Hasanur Rahaman, AGM	
2.	Shri Ashish Chourasia, Assistant Manager (Tech-Elec.)	
3.	Shri Nagarjuna Ratnala, Assistant Manager (Tech-Elec.)	
4.	Shri Ravindra Kumar, Assistant Manager	
5.	Shri Aditya Deshpande, JE (Electrical)	

(b) List of representatives of bidders who attended the meeting:

	Name of the representative	Name of the Contractor / Firm
1.	Ms Venkat lyengar	M/s Godrej & Boyce Manufacturing
2.	Shri Siddhesh Bolbe	Company Ltd.
3.	Ms Jitendra Gangwar	
4.	Shri Shekhar Kumar	M/s Ecartes Technology Pvt. Ltd.
5.	Shri Anil Kumar	M/s Magtech Security Systems Pvt. Ltd.

2. A brief of the e-tender and scope of work was explained to all the participants. Queries discussed in the meeting and the clarifications / comments given by the Bank are tabulated below:

Sr. No.	Queries / suggestions	Clarifications / Comments
1	Query regarding submission of	It is clarified that the bidders may refer to
	Earnest Money Deposit (EMD)	clause 3.11.1 of Section-III of tender
		document regarding submission of EMD.
2	Query regarding video for	It is clarified that the bidder may upload
	Physical testing with real vehicle	video for physical testing with real vehicle
	(not simulated attack) along with	(not simulated attack) in e-procurement
	crash testing certificate w.r.t	portal / submit through e-mail / submit
	CRBB.	physical memory device. Further, crash
		testing certificate shall be uploaded with the
		tender documents.
3	Query regarding type of UVSS	It is clarified that the portable / mobile type
	viz., portable / mobile type and	UVSS is not acceptable by the Bank,
	its installation without pit.	bidders may strictly follow the technical
	•	specification of the tender document.
4	Query regarding video feature of	It is clarified that the offered UVSS shall
	UVSS-whether the UVSS shall	comply with the technical specification of
	produce videos of suspicious	the tender i.e., The UVSS shall produce
	objects or not.	videos of suspicious objects that are hard
		to see via single view scanning systems,

including visual access to cavities and
niches, areas around suspensions, below
the engine areas, side wall of fuel tanks &
exhaust pipes etc.

<u>Note:</u> 1. The intending participant was advised that no deviation in commercial terms and conditions will be accepted by the Bank and all other technical specifications should be strictly adhered to as per tender.

2. This document shall form part of the tender. Hence, shall be signed and submitted along with the tender by the tenderers.

The meeting was concluded with a vote of thanks to the participants.
